

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

STARRED QUESTION NO. 218* TO BE ANSWERED ON: 13.02.2026

Shortage of Chemical Fertilizers

†*218: SHRI VIRENDRA SINGH:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether agricultural activities are being affected adversely due to the shortage of chemical fertilizers in various States of the country, particularly in Uttar Pradesh, if so, the details thereof;
- (b) whether the Indian Farmers Fertiliser Cooperative Limited (IFFCO), the most preferred and trusted source of fertilizers by farmers is currently short in supply, if so, the details thereof;
- (c) whether any decline has been recorded in the production of fertilizers by IFFCO;
- (d) if so, the details thereof and the reasons therefor along with the steps being taken by the Government to augment the production capacity; and
- (e) whether the Government has prepared any special action plan to ensure timely and adequate availability of IFFCO fertilizers to farmers as per their demand, if so, the details thereof?

ANSWER

THE MINISTER FOR CHEMICALS & FERTILIZERS

(SHRI JAGAT PRAKASH NADDA)

(a) to (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO LOK SABHA STARRED QUESTION NO. 218* FOR 13.02.2026 REGARDING “SHORTAGE OF CHEMICAL FERTILIZERS” TABLED BY SHRI VIRENDRA SINGH.

(a) The availability of fertilizers viz. Urea, DAP, MOP and NPKS has remained adequate across the States, including the State of Uttar Pradesh, during the Kharif 2025 and ongoing Rabi 2025–26 season. The State-wise information regarding the requirement, availability, and sales of these fertilizers during the said seasons is placed at **Annexure**.

(b) to (d) The details of the quantity of fertilizers produced by the different plants of IFFCO during the last two years are as under:

Sr. No.	Name of the Company	Name of the Fertilizer Manufacturing Units/Locations	Type of Fertilizers Produced	Production Fig. in 'LMT'	
				2023-24	2024-25
1	Indian Farmers Fertilizers Co-operative Ltd. (IFFCO)	IFFCO: Kandla	DAP & Complex	18.90	22.79
2		IFFCO: Kalol	Urea	6.19	6.03
3		IFFCO: Paradeep	DAP & Complex	21.17	22.13
4		IFFCO: Phulpur-I	Urea	7.05	7.65
5		IFFCO: Phulpur-II	Urea	12.00	10.71
6		IFFCO: Anola-I	Urea	12.26	11.35
7		IFFCO: Anola-II	Urea	11.36	12.44
Total				88.93	93.10

As per the information received from IFFCO, 41,24,000 Metric Tons of Urea was produced by all units of IFFCO during April–January of FY 2025–26 as compared to 40,66,000 Metric Tons produced during the corresponding period of April–January of FY 2024-25. Therefore, no shortfall has been reported in IFFCO’s fertilizer production and supply in comparison to the overall production/supply target of Urea assigned by the Department of Fertilizers to IFFCO.

With regard to Urea, the Government had announced New Investment Policy (NIP) – 2012 on 2nd January, 2013 and its amendment on 7th October, 2014 to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector. Total 6 new urea units have been set up under NIP-2012 which includes 4 urea units set up through Joint Venture Companies (JVC) of nominated PSUs and 2 urea units set up by the private companies. The units set up through JVC are Ramagundam urea unit of Ramagundam Fertilizers and Chemicals Ltd (RFCL) in Telangana and 3 urea units namely Gorakhpur, Sindri and Barauni of Hindustan Urvarak & Rasayan Limited (HURL) in Uttar Pradesh, Jharkhand and Bihar, respectively. The units set up by private companies are Panagarh urea unit of Matix Fertilizers and Chemicals Ltd. (Matix) in West Bengal; and Gadepan-III urea unit of Chambal Fertilizers and Chemicals Ltd. (CFCL) in Rajasthan. Each of these units has installed capacity of 12.7 Lakh Metric Tonne per annum (LMTPA). These units are highly energy efficient as they are based on latest technology. Therefore, these units have together added urea production capacity of 76.2 LMTPA, thereby total

indigenous urea production capacity (Reassessed Capacity, RAC) has increased from 207.54 LMTPA during 2014-15 to 283.74 LMTPA during 2023-24. Further, an exclusive policy for the revival of Talcher unit of FCIL through JVC of nominated PSUs namely Talcher Fertilizers Limited (TFL) by setting up a new Greenfield Urea plant of 12.7 LMTPA at coal gasification route has also been approved. Recently, the Union Cabinet has approved the proposal for setting up of a new Brownfield Ammonia-Urea Complex of 12.7 Lakh Metric Tonnes (LMT) annual capacity of Urea production within the existing premises of Brahmaputra Valley Fertilizer Corporation Limited (BVFCL), Namrup, Assam namely Assam Valley Fertilizer and Chemical Company Ltd. (AVFCCL).

In addition, the Government also notified the New Urea Policy (NUP) – 2015 on 25th May, 2015 for the existing 25 gas-based urea units with one of the objectives of maximizing indigenous urea production beyond RAC. The NUP-2015 has led to additional production of urea by 20-25 LMT as compared to the production during 2014-15 annually.

Above steps together have facilitated increase of Urea production from level of 225 LMT per annum during 2014-15 to a record Urea Production at 314.07 LMT during 2023-24. During 2024-25, 306.67 LMT of Urea was produced in the country.

Further, the Government has implemented Nutrient Based Subsidy (NBS) Scheme w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the Scheme, P&K fertilizers are covered under Open General License (OGL) and companies are free to import/manufacture these fertilizers as per their business dynamics.

To increase domestic fertilizer production and make country self-reliant the following have been taken by the measures Government:

- (i) D/o Fertilizers has issued guidelines 18.01.2024 to ensure reasonableness of MRP and encourage domestic production.
- (ii) Based on the requests, the new manufacturing units or increase in manufacturing capacity of existing units have been recognized / taken on record under the NBS Scheme.
- (iii) The number of P&K fertilizers covered under NBS policy has increased from 22 grades in 2021 to 28 grades.
- (iv) Freight Subsidy on SSP, which is an indigenously manufactured fertilizer, has been approved since Kharif, 2022 to promote SSP usage for providing Phosphatic or 'P' nutrient to the soil.
- (e) Following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country:
 - (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.

(ii) On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.

(iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).

(iv) The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.

(v) The distribution of fertilizers within the State at district level is done by the concerned State government.

Accordingly, an adequate availability of fertilizers was ensured across the States, including the State of Uttar Pradesh, during the Kharif 2025 and the ongoing Rabi 2025–26 seasons.

STATE WISE REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING ONGOING RABI 2025-26 (TILL 08.02.26)												(Fig. in LMT)		
S.No	State	UREA			DAP			MOP			NPKS			
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
2	Andhra Pradesh	7.20	8.98	7.63	1.99	3.49	2.63	0.74	1.17	0.67	7.93	10.97	7.52	
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
4	Assam	1.22	1.78	1.46	0.22	0.64	0.35	0.29	0.31	0.13	0.27	0.29	0.16	
5	Bihar	11.30	13.01	11.49	3.64	5.57	4.11	1.41	1.67	1.23	3.37	5.27	3.20	
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
7	Chhattisgarh	2.66	3.06	1.60	0.97	1.83	0.80	0.41	0.49	0.09	0.51	1.33	0.24	
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
10	Delhi	0.12	0.11	0.09	0.03	0.02	0.02	0.01	0.00	0.00	0.02	0.00	0.00	
11	Goa	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.01	0.01	
12	Gujarat	11.60	12.74	11.33	2.47	3.10	2.43	0.55	0.71	0.46	3.91	4.80	3.13	
13	Haryana	10.23	12.21	10.59	2.61	3.21	2.42	0.21	0.32	0.11	1.03	0.50	0.23	
14	Himachal Pradesh	0.30	0.51	0.34	0.01	0.03	0.02	0.03	0.02	0.01	0.24	0.22	0.13	
15	Jammu and kashmir	0.33	0.73	0.37	0.16	0.34	0.14	0.04	0.12	0.01	0.01	0.01	0.00	
16	Jharkhand	0.94	1.36	0.91	0.25	0.55	0.39	0.02	0.04	0.01	0.25	0.43	0.20	
17	Karnataka	5.46	8.17	4.99	1.52	2.93	1.64	0.71	1.38	0.69	5.29	10.95	5.48	
18	Kerala	0.51	0.56	0.42	0.07	0.16	0.08	0.40	0.47	0.31	0.51	0.80	0.53	
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
20	Madhya Pradesh	22.57	24.94	22.50	7.07	6.97	5.52	0.83	0.95	0.53	10.64	7.54	4.87	
21	Maharashtra	8.58	12.61	8.57	2.08	3.88	2.02	1.12	1.50	0.69	9.57	17.64	8.26	
22	Manipur	0.07	0.07	0.05	0.01	0.02	0.01	0.03	0.02	0.01	0.01	0.01	0.00	
23	Meghalaya	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
24	Mizoram	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
25	Nagaland	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
26	Odisha	1.16	2.28	0.96	0.52	1.19	0.43	0.17	0.36	0.10	0.57	1.41	0.39	
27	Puducherry	0.06	0.06	0.05	0.01	0.01	0.00	0.01	0.01	0.00	0.04	0.05	0.03	
28	Punjab	13.29	16.42	13.14	4.33	5.47	3.78	0.43	0.63	0.24	1.41	0.95	0.58	
29	Rajasthan	14.14	17.81	15.95	3.24	4.32	3.56	0.09	0.14	0.08	1.43	1.70	1.12	
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
31	Tamil Nadu	5.14	6.27	4.95	1.29	1.90	1.29	1.43	1.26	0.83	4.14	5.73	3.83	
32	Telangana	7.66	8.86	7.92	1.21	2.31	1.83	0.48	0.84	0.31	5.11	7.68	4.77	
33	Tripura	0.06	0.11	0.04	0.01	0.02	0.01	0.03	0.03	0.01	0.01	0.03	0.01	
34	Uttarakhand	0.77	1.05	0.86	0.10	0.37	0.20	0.04	0.06	0.02	0.16	0.11	0.07	
35	Uttar Pradesh	34.43	43.00	35.41	13.57	15.93	11.01	1.23	1.98	1.13	7.07	10.01	5.93	
36	West Bengal	6.20	9.14	6.14	1.58	2.69	1.73	1.74	1.91	1.10	5.80	9.31	5.40	
	All India	166.02	205.88	167.82	48.97	66.96	46.44	12.43	16.39	8.80	69.33	97.75	56.09	

STATE WISE REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE KHARIF 2025 (Fig in LMT)

(Fig. in LMT)

S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales									
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	6.22	8.71	7.50	2.60	3.43	2.56	0.70	1.33	0.87	6.30	9.35	6.45
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	1.70	2.68	2.34	0.28	0.52	0.27	0.21	0.41	0.27	0.23	0.36	0.19
5	Bihar	10.32	12.47	10.74	2.20	3.62	1.91	0.50	1.09	0.40	2.50	4.74	2.31
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	7.12	7.87	7.25	3.10	2.52	2.13	0.60	0.84	0.68	1.80	2.48	2.19
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.11	0.12	0.10	0.02	0.03	0.03	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.01	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.03	0.02	0.02
12	Gujarat	11.12	11.83	10.04	3.40	3.18	2.41	0.45	0.71	0.39	2.95	5.93	4.34
13	Haryana	10.07	13.33	11.31	2.83	3.60	2.76	0.28	0.53	0.29	0.37	0.95	0.58
14	Himachal Pradesh	0.33	0.55	0.36	0.01	0.04	0.03	0.00	0.02	0.01	0.15	0.20	0.11
15	Jammu and kashmir	0.78	1.25	0.91	0.22	0.25	0.21	0.08	0.15	0.12	0.01	0.02	0.02
16	Jharkhand	1.70	2.23	1.91	0.55	0.71	0.46	0.05	0.06	0.03	0.35	0.75	0.51
17	Karnataka	11.17	12.63	11.07	4.00	4.77	3.60	1.30	2.08	1.48	9.90	17.46	13.68
18	Kerala	0.52	0.73	0.59	0.12	0.18	0.11	0.40	0.57	0.47	0.69	0.89	0.64
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	17.42	21.24	18.26	7.50	7.41	5.47	0.50	0.81	0.49	5.00	8.79	6.07
21	Maharashtra	15.52	19.11	15.72	4.60	4.66	3.10	1.20	2.39	1.59	18.00	25.29	18.79
22	Manipur	0.11	0.13	0.12	0.02	0.03	0.02	0.01	0.02	0.00	0.01	0.01	0.01
23	Meghalaya	0.02	0.02	0.02	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.07	0.10	0.09	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	4.30	5.86	5.30	2.00	2.32	1.96	0.60	0.69	0.53	2.40	3.30	2.75
27	Puducherry	0.07	0.08	0.07	0.01	0.01	0.01	0.01	0.01	0.01	0.04	0.05	0.04
28	Punjab	14.92	19.19	15.94	2.85	3.86	2.36	0.50	0.70	0.32	0.50	1.27	0.66
29	Rajasthan	10.52	14.36	11.20	5.10	5.04	4.04	0.10	0.17	0.08	1.50	2.43	1.39
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	4.37	6.07	5.06	1.40	2.01	1.29	0.80	1.33	0.96	4.11	5.50	3.91
32	Telangana	9.80	10.28	9.79	2.40	2.88	2.38	0.55	0.81	0.44	10.00	11.19	8.97
33	Tripura	0.08	0.16	0.09	0.02	0.03	0.02	0.01	0.03	0.01	0.03	0.02	0.01
34	Uttarakhand	1.00	1.35	1.16	0.15	0.38	0.23	0.02	0.07	0.02	0.15	0.13	0.09
35	Uttar Pradesh	39.92	48.93	40.24	10.00	12.45	7.70	1.25	1.64	0.65	5.00	8.36	3.64
36	West Bengal	6.10	9.18	6.00	1.60	2.46	1.28	1.00	1.59	0.81	4.10	7.58	4.13
	All India	185.39	230.51	193.21	56.99	66.38	46.33	11.13	18.08	10.94	76.11	117.09	81.49

